(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	574719115.00	1	574719115.00	69.78	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	5	261222349.52	5	208049749.52	25.26	0	0	53172600.00	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	40842430.00	3	40842430.00	4.96	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
Total		9	876783894.52	9	823611294.52	100.00	0	0	53172600	

Name of the Corporate Debtor: Yona Smelters Limited; Date of Commencement of CIRP: 18-08-2022; List of Creditors as on: 08-09-2022; Name of IP: Mr. Jagadees Kumar Morri; Process Number: 1; Last 5 digitof registration number: 10716